

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 122  
(CAA)-62(PB)/2019

**IN THE MATTER OF:**

M & B Footwear Pvt. Ltd. and  
KPS Products Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 08.08.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner :  
For the respondent

Mr. Rajeev, Adv.  
Ms. Sonam Sharma, CP for RD(NR)

**ORDER**

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 04.09.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

08.08.2019  
Aarti Makker